

**A. SHANKAR NARAYANA
REGISTRAR (VIGILANCE)**



**HYDERABAD,
DT: 17.08.2013.**

ROC.NO. 4353/2013-B.SPL.

Sir/Madam,

**SUB: SARDAR VALLABHBHAI PATEL NATIONAL POLICE ACADEMY –
Senior Civil Judges and Junior Civil Judges** - Filling up of the post of Assistant Director (Law) in the S.V.P. National Police Academy, Hyderabad on deputation basis - Willingness of Judicial Officers – Called for – Regarding.

REF: No.15011/172/2013/Estt., dt. 01.07.2013 from the Sardar Vallabhbhai Patel National Police Academy, Hyderabad.

I am to state that the Deputy Director (Estt), in his letter referred to above has stated that the nominations are invited for the post of Assistant Director (Law) in the S.V.P. National Police Academy, Hyderabad on deputation basis. The said letter of Deputy Director (Estt), along with prescribed proforma and eligibility conditions are placed in the High Court Web site i.e., <http://hc.ap.nic.in>.

I am, therefore, directed to request you to circulate the letter of Deputy Director (Estt), S.V.P. National Police Academy, Government of India, Ministry of Home Affairs, Hyderabad along with its prescribed proforma and eligibility conditions, with a request to circulate among the Senior Civil Judges and Junior Civil Judges and who are working on other duty in your Districts/Units and who are willing, may download the copy of letter along with prescribed proforma and eligibility conditions from the High Court Web Site and submit their applications, directly to the High Court so as to reach the same on or before 24.08.2013 by FAX and SPEED POST.

Yours faithfully,

A. S. Narayana
REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad
2. The Metropolitan Sessions Judge, Hyderabad
3. The Chief Judge, City Small Causes Court, Hyderabad
4. The Member Secretary, A.P. State Legal Services Authority, City Civil Court Compound, Hyderabad.
5. The Director, A.P. Judicial Academy, Hyderabad.
6. THE PRL. DISTRICT AND SESSIONS JUDGES:
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

सरदार वल्लभभाई पटेल राष्ट्रीय पुलिस अकादमी

High Court of Andhra Pradesh
HYDERABAD-500 060.

SARADAR VALLABHBHAI PATEL NATIONAL POLICE ACADEMY

(भारत सरकार : गृह मंत्रालय)

(Government of India : Ministry of Home Affairs)

हैदराबाद - 500 052

Hyderabad - 500 052

Dated 1st July 2013



RECEIVED
TAPPAL SECTION

No. 5011/17/2013-Estt.

- 1) All Ministries / Departments of Government of India.
- 2) The Chief Secretaries to Governments of all States / UTs
- 3) The Directors General / Inspectors General of all States / UTs
- 4) The Heads of all CPOs.
- 5) High Courts of all States / UTs.

Sub: Nominations for filling up the post of Assistant Director (Law) in the S.V.P. National Police Academy, Hyderabad on deputation basis-Reg.

Sir,

Nominations are invited for the vacant post of Assistant Director (Law) in the S.V.P. National Police Academy, Hyderabad. The post is to be filled on deputation basis.

2. The eligibility criteria (educational qualifications, experience, etc) are furnished in the enclosed **Annexure - I**. The candidates who apply for the post will not be allowed to withdraw their candidature subsequently.

3. It is requested that the above post may kindly be circulated among all Departments / Institutions / Offices under your charge and also hosting on the website of the same and the nominations of eligible officers alongwith (a) their bio-data duly counter signed by the competent authority in the prescribed proforma (**Annexure-II**), (b) Original or attested copies of Annual Confidential Reports (should be attested on each page with rubber stamp of the competent authority not below the rank of Under Secretary to the Govt. of India or equivalent) for the last five years (from 2008-09 to 2012-13), (c) details of Major and Minor penalties for the last 10 years, and (d) Certificate(s) of Integrity, Vigilance and Cadre Clearance (in separate sheet) may please be forwarded to this Academy at the earliest and in any case not later than two months from the date of publication of this in the Employment News / Rozgar Samachar. The details including Prescribed Proforma and eligibility conditions etc. are also available on SVP NPA website : www.svpnpa.gov.in (Vacancies).

4. Application received after the last date or application incomplete in any respect or those not accompanied by the documents/information mentioned in para 3 above will NOT be considered. The Cadre Authorities may ascertain that the particulars sent by the officers are correct as per the service records.

Transmitted to R.V. Sir
06 July 2013
Registrar (Judicial)

Encl: Annexure I & II

Yours faithfully,

(Dr. Nikhil J. Gupta)
Deputy Director (Estt.)

Copy for favour of information to

- 1 The Secretary to the Government of India, Ministry of Home Affairs North Block, New Delhi - 110 001
- 2 The Secretary, Union Public Service Commission (UPSC) Dhoolpur House Shahjahan Road New Delhi - 110 069


**Details of the post of Assistant Director (Law) in the SVP National
Police Academy, Hyderabad – 500 052.**

- | | | | |
|----|---|---|--|
| 1. | Name of the post | : | Assistant Director (Law) |
| 2. | Classification of the post | : | General Central Service
Group 'A' Gazetted, Non-Ministerial |
| 3. | Scale of Pay | : | <p>(a) For Serving State Judicial Officers :
Rs. 39,530 – Rs. 54,010/-</p> <p>(b) For IPS Officers :
Pay in the Senior Time Scale / Junior
Administrative Grade / Selection Grade.</p> <p>(c) For Non-IPS officers / Non-Judicial Officers :
Pay Band-3 Rs. 15,600–39,100/- plus Grade
Pay of Rs. 6,600/-</p> |
| 4. | DA, HRA & other allowances | : | As admissible under the Central Government
Orders from time to time |
| 5. | Training Allowance
(admissible only to the
persons working in
Govt. Departments) | : | 30% on Band Pay and Grade Pay
reduced by Special Pay / Deputation
Allowance as per Rules. |
| 6. | Method of Recruitment | : | By Deputation |
| 7. | Eligibility Criteria
(Educational Qualifications,
Experience, etc.) | : | <p><u>On Deputation</u></p> <p>(a) Member of the State Judicial Service with
5 years of service as such;</p> <p>(b) I.P.S. Officer working in Senior time Scale/
Junior Administrative Grade / Selection Grade
and possessing a Degree in Law</p> <p>(c) Officer of the rank of Deputy
Superintendent of Police or Police Prosecutor
of corresponding rank from the Central or
State Police organizations with at least 8
years service in the grade, having a degree in
Law and 5 years' experience of prosecuting
work</p> |
| 8 | Nature of duties | : | To impart training in Law subjects to the
trainees attending various courses in the
Academy Such other duties entrusted to from
time to time in connection with training
programmes. etc |

Contd...2/-

. : 2 :

Note: Period of deputation for IPS Officers shall be governed by the tenure rules of Indian Police Service Officers. For non-IPS Officers, the period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department of the Central Government shall ordinarily not exceed 3 years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of receipt of applications.



(Dr. Nikhil J. Gupta)
Deputy Director (Estt.)

CURRICULUM VITAE PROFORMA

1. Name of the Candidate :
(in Block Letters)
2. Date of Birth :
(in Christian era)
3. Date of retirement under :
Central/State Government Rules.
4. Educational Qualifications :
5. Whether Educational and other qualifications :
required for the post are satisfied. (If any
qualification has been treated as equivalent to
the one prescribed in the Rules, state the
authority for the same)

	Qualification/ Experience Required	Qualifications/ Experience possessed by The officer
Essential	(1) (2) (3)	
Desired	(1) (2)	

6. Please State clearly whether in the light
of entries made by you above, you meet
the requirement of the post.
7. Details of Employment, in chronological order. Enclose a separate sheet duly
authenticated by your signature, if the space below is insufficient.

Office / Institution	Post held	From	to	Scale of pay and basic pay	Nature of duties (in details)

8. Nature of present employment i.e. :
Ad-hoc or Temporary or Quasi-
Permanent or Permanent

9. In case the present employment is held on deputation/contract basis, please state -
- The date of initial appointment
 - Period of appointment on deputation/contract.
 - Name of the parent office/ Organization to which you belong.
10. Additional details about present employment
- Please state whether working under (indicate the name of your employer against the relevant column)
- Central Govt.
 - State Govt.
 - Autonomous Organisation
 - Government Undertaking
 - Universities
 - Others
11. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade.
12. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale.
13. Total emoluments per month now drawn.
14. Additional information, if any, which you would like to mention in support of your suitability for the post. (This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement)
(Note: Enclose a separate sheet, if the space is insufficient).
15. Please state whether you are applying for deputation (ISTC)/Absorption/Re-employment Basis (Officers under Central/State Governments Are only eligible for "Absorption" Candidates of Non-Government Organizations are eligible only For Short Term Contract

16 Whether belongs to SC / ST

17. Remarks

(The candidates may indicate information with regard to (i) Research publications and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with the professional Bodies/institutions/societies and (iv) any other Information.

(NOTE:-Enclose a separate sheet if the space is insufficient)

I have carefully gone through the vacancy circular/advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post.

Signature of the Candidate

Station :

Date :

Address _____

Contact No.

Countersigned

(Employer with Seal)

Certificate to be given by Head of the Office of the Applicant

1. Certified that particulars furnished by Shri/Smt./Ku. _____ have been verified from his/her record and found correct.
2. No vigilance case is either pending or contemplated against Shri/Smt./Km. _____ His/her integrity is certified.
3. No major/minor penalty was imposed on Shri/Smt /Km. _____ for the last 10 years as per records in the Ministry/Deptt.

Signature of Head of the Office
with seal

Note Annual Confidential Reports in original or their attested copies by the competent authority with rubber stamp on each page for the last five years (i.e. from 2008-09 to 2012-13) along with Integrity, Vigilance/Cadre clearance Certificate and details of Major/Minor plenty for the last 10 years (in separate sheet) should be enclosed